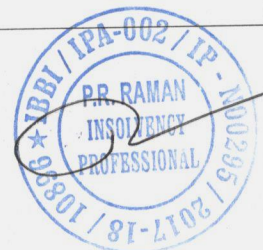


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
M/s.PRESCOT PRODUCTIONS PVT LTD

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	M/s. Prescott Productions Pvt Ltd
2	Date of Incorporation of corporate debtor	27.07.2016
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN - U33209TN2016PTC111674
5	Address of the registered office and principal office (if any) of corporate debtor	No.190, Tiny Sector, SIDCO Industrial Estate, Ambattur, Chennai - 600098
6	Insolvency commencement date in respect of corporate debtor	23.08.2019
7	Estimated date of closure of insolvency resolution process	18.02.2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr.Pathukasahasram Raghunathan Raman IBBI/IPA-002/IP-N00295/2017-18/10896
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Flat 'C' Ground Floor Srishas Kamalam Apartment, #93, Sivan Koil South Street, Vadapalani, Chennai, 600026
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Flat 'C' Ground Floor Srishas Kamalam Apartment, #93, Sivan Koil South Street, Vadapalani, Chennai, 600026. ramann_pr@yahoo.co.in, pramancirp@gmail.com
11	Last date for submission of claims	05.09.2019
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Name the class (es) : Nil
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable



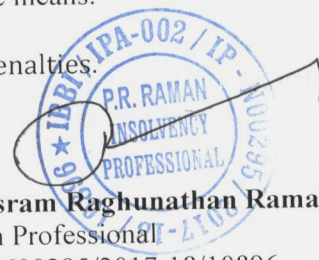
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical address: Flat 'C' Ground Floor Srishas Kamalam Apartment, # 93, Sivan Koil South Street, Vadapalani, Chennai, 600026.
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process of “**M/s. Prescott Productions Pvt Ltd**” on **23.08.2019**.

The creditors of “**M/s. Prescott Productions Pvt Ltd**” are hereby called upon to submit their claims with proof on or before **05.09.2019**, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Pathukasahasram Raghunathan Raman
Interim Resolution Professional
IBBI/IPA-002/IP-N00295/2017-18/10896

Date: 28.08.2019
Place: Chennai